NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/47/2016

NAME OF THE PETITIONER(S)

: V. Premavidhya Sangar & 2 Others

NAME OF THE RESPONDENT(S)

: Sanco Trans Limited & Another

UNDER SECTION

: 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. K. SPMBOTH KUMAR P.B.

PODU: B. GADAR KONSTAL

Counsel hu

Mr Gowthom tumor LI ERZ

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ORDER

Counsel for the Petitioner No.3 present. Counsel for R1 and R2 present. The Counsel for P3 submitted that the settlement talks are in progress and prays for time. At request, time is enlarged. Put up on 30.08.2017 at 10.30 A.M.

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(S. Vijayaraghavan) Member (Technical) (Ch. Md. Sharief Tarig) Member (Judicial)